

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION No. 3570
TO BE ANSWERED ON 02.01.2019

RATIFICATION OF GENEVA CONVENTION

3570. SHRI: VINCENT H. PALA:

Will the MINISTER OF EXTERNAL AFFAIRS be pleased to state:

- (a) whether steps have been taken to ratify the Additional Protocol I and II to the Geneva Conventions;
- (b) if so, the details thereof and the steps taken to bring domestic laws in compliance with the Protocols; and
- (c) if not, the reasons for abstaining in spite of the availability of the option of 'ratification with reservations'?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

- (a) & (b) No decision has been taken to ratify the Additional Protocols I and II to the Geneva Conventions;
- (c) The Additional Protocols I and II do not have provision concerning option of 'ratification with reservation'.
